

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 8th OCTOBER 2016 (IN OLD JUDGES LOUNGE)

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
DR. J.N. BAROWALIA, DISTT .& SESSIONS JUDGE (Retd.)
SHRI RAJINDER KISHORE SHARMA ,SR. ADVOCATE
SMT. ARCHANA DUTT, ADVOCATE

* FOR SETTLEMENT *

501	CR.R/141/2007 [Criminal]	MUNSHI RAM Versus	HEM RAJ BHARDWAJ
502	CR.R/1/2010 [Criminal]	VEER PRAKASH VINOD KUMAR Versus STATE BANK OF PATIALA	JR.POSWAL KANWAR BHUPINDER SINGH MANISH GUPTA
503	CR.R/192/2011 [Criminal]	SUNITA CHAUDHARY Versus SUDAGARG	A.G. DEEPAK GUPTA S.D.GILL PREM LATA NEGI
504	CWP/9503/2014 [Civil]	MOHAMMAD ISLAM Versus OM LAL PUNDIR	ARUN SEHGAL,MS THAKUR JEEVESH SHARMA KARAN SINGH KANWAR
	WITH CMPMO/170/2016	OM LAL PUNDIR Versus MOHD. ISLAM	AG TEK CHAND SHARMA
	With CMP/3287/2016		SANJEEV KUMAR SURI NEMO KARAN SINGH KANWAR
505	CS/13/2015 [Civil]	BRIJ MOHAN BANSAL Versus AKHILESH JAIN	BIMAL GUPTA VINEET VASHISTHA NEMO SATYAN VAIDYA B.S THAKUR,ASEEM GUPTA
	with OMP/113/2015		
	with OMP/66/2016		

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Causelists generated on 06/10/2016 16:12:25

Sd/-
Addl.Registrar(J)
06/10/2016